

TO PUBLISHED IN PART II SECTION 3(1) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

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NEW DELHI, THE 27<sup>th</sup> JANUARY, 1978.

NOTIFICATION

NO. 2/35/78-F.No. 316/16/78-WT : In exercise of the powers conferred by sub-section (1) of section 269B of the Income-tax Act, 1961 (43 of 1961) and in partial modification of order No. 25/77-F.No. 316/211/76-WT dated the 19th April, 1977 and No. 37/77-F.No. 316/211/76-WT dated 23.5.1977, the Central Government hereby order that in the Table appended to their orders dated 19.4.1977 and 23.5.1977, the entries in S.Nos. 13B and 13D shall be substituted by the following :-

- 13(B) Inspecting Assistant - Amritsar and Gurdaspur Districts  
Commissioner of Income-tax, of Punjab.  
Acquisition Range,  
Amritsar.
- 13(D) Inspecting Assistant - (i) Phillaur, Nawanshahar and  
Commissioner of Income-tax, Nakodar Tehsils of Jullundur  
Acquisition Range, District of Punjab.  
Bhatinda  
(ii) Hoshiarpur, Kapurthala,  
Bhatinda, Ferozepur and  
Faridkot Districts of  
Punjab.

This notification shall come into force with effect  
from 15<sup>th</sup> February, 1978.

  
( H.N. MANDAL )  
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,  
Government of India Press,  
Ring Road, Mayapuri, Near  
Rajouri Garden, NEW DELHI.

P.T.O.